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OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI

ORDER

Pursuant to the directions contained in Judgment dated 24.08.2023 passed by Hon'ble Ms. Justice Swarana Kanta Sharma in WP (Crl.)2500/2022 & CRL.M.A.21701/2022 titled Rakesh Kumar Kalra Deaf Divayang Vs. State Govt. of NCT of Delhi. Ms. Kamlesh Wadhwa, Sr. PA/Branch Incharge, E-Sewa Kendra-cum-Facilitation Center, Tis Hazari Courts, Delhi (Mobile No.9899642324) is hereby appointed as Nodal Officer for the purpose to increase awareness among the public at large and to inform them about availability of resources to ensure accessibility to justice to accused persons with disabilities, **with immediate effect.**

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

Vinod Kumar
(VINOD KUMAR) 27/10/2023

PRINCIPAL DISTRICT & SESSIONS JUDGE
(WEST DISTRICT) *RP*

No. 1240/39091-39190 /Committee/Gaz./PDJ West/2023 Dated, Delhi the 30/10/23
Sub : Judgment dated 24.08.2023, passed by Hon'ble Ms. Justice Swarana Kanta Sharma, in WP (Crl.) 2500/2022 & Crl. M.A.21701/2022 "titled Rakesh Kumar Kalra Deaf Divayang Vs. State Govt. of NCT of Delhi.

Copy forwarded to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Delhi
3. The Principal District & Sessions Judge, all district, Delhi/New Delhi.
4. All the Judicial Officers of West District, Tis Hazari Courts, Delhi.
5. Sh. Gaurav Sharma, Advocate, Chamber No.Y-1, Civil Wing, Tis Hazari Courts, Delhi.
6. The Sr.A.O.(J), VWDC, Tis Hazari Courts, Delhi (Room No.20-A).
7. All the Branch Incharge/DDO of West District, Tis Hazari Courts, Delhi.
8. The Branch Incharge, Library, Tis Hazari Courts, Delhi.
9. The PS to the undersigned
10. The Reader to the undersigned
11. The Official concerned.
12. O/o CMM, West District, Tis Hazari Courts, Delhi.
13. Scanning Room No.282, Tis Hazari Courts, Delhi.
14. For uploading on LAYERS.
15. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi with the direction to publish/mention on the website of every District Court.

Vinod Kumar
27/10/2023

PRINCIPAL DISTRICT & SESSIONS JUDGE
(WEST DISTRICT) *RP*